

NATIONAL COMPANY LAW APPELLANT TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.46 OF 2019

IN THE MATTER OF:

Neurosynaptic Communications Pvt Ltd

Appellant

Vs

The Registrar of Companies, Bangalore

Respondents:

Present:

For appellant: Mr. Gurminder Singh Dhami, PCS.

For respondent: Mr. P.S. Singh, Advocate for ROC.

ORDER

17.07.2019- Reply filed by learned counsel for Respondent ROC in open Court is taken on record, copy whereof has already been provided to the learned counsel for appellant.

2. Post the matter for hearing on **14th August, 2019.**

(Justice Bansilal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

BM/NN